

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2017 &
IA NOS. 165 , 331, 937, 938 OF 2017**

Dated: 15th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Shri Subhash Ananda Tambe & Ors. ... Appellant(s)
Vs.
State of Maharashtra (Ministry of Power) & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Prateek Dhir
Mr. Vinayak Kulkarni

Counsel for the Respondent(s) : Mr. M.Y. Deshmukh for R-3
Smt. Sankh (Rep.) for MSETCL

Ms. Anjali Chandurkar
Ms. Varaa Masood
Mr. Bagar Rane for R-4

Mr. Buddy A. Ranganadhan
Ms. Aanchal Arora MERC

ORDER

As agreed by learned counsel for the parties, list the matter
on **14.03.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**